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SO(Est)  
13.2.25

सेवा में,

अवर सचिव (स्थापना शाखा)

बिहार विधान सभा, पटना ।

विषय:-चल-अचल संपत्ति तथा दायित्वों की विवरणी के संबंध में ।

महोदय,

सभा सचिवालय के कार्यालय आदेश ज्ञाप संख्या-1स्था०-36/2021-345, दिनांक-06.02.2025 के आलोक में मैं अपने चल-अचल संपत्ति तथा दायित्वों की विवरणी विहित प्रपत्र में संलग्न कर रहा हूँ ।

अतएव अनुरोध है कि संलग्न विवरणी को अग्रेतर कार्रवाई हेतु ग्रहण करने की कृपा की जाय ।

विश्वासभाजन,

(मुकेश कुमार)  
18.02.25  
(मुकेश कुमार)

सहायक प्रशाखा पदाधिकारी,  
बिहार विधान सभा, पटना ।

14/2/25

1915  
17/2/25



# Declaration of Assets and Liabilities

**Year-2024**

I, **Mukesh Kumar**, son of **Late Damodar Mandal**, aged 48 years, belonging to Administrative Cadre (Bihar Legislative Assembly) service and presently working as Assistant Section Officer, Bihar Legislative Assembly, Patna, give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants\*:

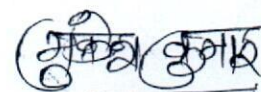
**A. Details of movable assets**

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Mrs. Sujita Kumari	Dependant-1 Shubhangi Raj (Daughter)	Dependant-2 Aradhya Raj (Daughter)	Dependant-3 Etc. Name
(i)	Cash	Rs. 35,000/-	Rs. 80,000/-	Rs. 25,000/-	Rs. 70,000/-	
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	(1) SBI A/C in Bihar Vidhan Mandal Branch - A/C Balance Rs. 30,000/- (Approx) (2) Members ship A/C in Co-operative Banking Society LTD A/C Balance Rs.25,000/- (Approx)	SBI A/C in Bihar Vidhan Mandal Branch - Rs 7,000/- (Approx)	Nil	Nil	Nil
(iii)	Bonds, Debentures and Shares in companies	(1) Share of Co-operative Banking Society LTD Current Value Rs. 26,000/-	Nil	Approx 60,000 Rs. Invest in Share Market	Nil	Nil
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	(1) LIC Two Policy Premium Per Annum Rs.5561/- and 15975/- Rs. Per Annum. (2) SIP of Rs 3,000 per Month.	Nil	Nil	Nil	Nil
(v)	Motor Vehicles (details of make, etc.)	Hero Honda Passion Pro.	Nil	Nil	Nil	Nil
(vi)	Jewellery (give details of weight and value)	Gold-95gms (Approx.) of Rs.6,45,000/- (Approx.)	Gold-210 gms (Approx.) of Rs. 12,95,000/- (Approx.) Silver -250 gms(Approx.) of Rs. 30,000/- (Approx.)	Nil	Nil	Nil
(vii)	Other assets, such as values of claims / interests	Television, Computer, Refrigerator, Mobile etc.	Nil	Nil	Nil	Nil

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

\* Dependant here means a person substantially dependent on the income of the employee.





**B. Details of Immovable assets**

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	1200 Square Feet. At-Lakhana punpun Patna Rs.4,16,000/- ( Approx)	1000 Sqfit At-Batora Khatta No-126 Khashara No-658 P.O-Phulwari Sarit Patna Rs.13,32,000/- ( Approx.) 2000 Square Feet. At-Bhergaon. Jaitia Anchal-Fathua Patna Rs.4,16,000/- ( Approx)	Nil	Nil	Nil
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	Nil	Nil	Nil	Nil	Nil
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	Nil	Nil	Nil	Nil	Nil
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	Nil	Nil	Nil	Nil	Nil
(v)	Others (such as interest in property)	Share in Ancestral Property as per HUF.	Nil	Nil	Nil	Nil

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on 31-12-2024
(a)	(i) Loans from Banks	(1)Rs. 18,00,000/- Loan from State Bank Of India	Rs. 8,35,000/-(Approx)
	(ii) Loans from financial institutions	Nil	Nil
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	Nil	Nil
	(b) dues to departments dealing with supply of water	Nil	Nil





	(c) dues to departments dealing with supply of electricity	Nil	Nil
	(d) dues to departments dealing with telephones	Nil	Nil
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	Nil	Nil
	(f) Other dues, if any	Nil	Nil
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	Rs. 66,846/- Assessment Year 2022-2023 Pan No-ATBPK5392F.	Nil
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	Nil	Nil
	(iii) Sales Tax [Only in case of proprietary business]	Nil	Nil
	(iv) Property Tax	Nil	Nil

**C. Personal Detail**

GPF/CPF/PRAN No. :- PTS/BLA-1309

Gender :- ☒ M (M/F)

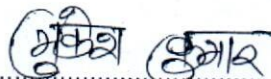
Date of Birth :-         (DD/MM/YYYY)

Class/Group :-  (A/B/C)

Cadre :-   
(Full Name e.g. B.A.S.-Bihar Administrative Service,  
B.S.S.- Bihar Secretariat Service etc.)

Home District :-

**I hereby declare that the above details are true to the best of my knowledge and belief.**

Signature 

Name of Employee: **Mukesh Kumar.**

Designation: Assistant Section Officer.

Department: Bihar Legislative Assembly, Secretariat, Patna.

Place: Patna.

Date: 13.02.2025.